

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00218/2019

Wednesday, this the 25th day of September, 2019

CORAM:

Hon'ble Mr.Ashish Kalia, Judicial Member

T.Raghavan Nair
 Aged 86 years, S/o.Raman Nair
 Kannappuzhayi House, Avoly P.O
 Muvattupuzha, Ernakulam
 Retired Driver, Mail Motor Service, Ernakulam
 Cochin – 682 016 **Applicant**

(By Advocate : Mr.Saji Isacc K.J)

V e r s u s

1. Records Officer, Topkhana Abhilekh Nasik Road Camp\ C/o.56 APO, Artillery Records, 908802
2. Chief Controller of Defence Accounts (Pensions) Allahabad, Uttar Pradesh 211014
3. Defence Pension Disbursing Officer
 Office of the Defence Pension Disbursing Office
 Ernakulam 682 015
4. Department of Ex Servicemen Welfare
 Ministry of Defence, Government of India
 New Delhi – 110 011, represented by its Secretary
5. The Postmaster, Office of the Postmaster
 Thodupuzha 685 584 **Respondents**

(By Advocate : Mr.Shaiju K.S)

This application having been heard on 25.09.2019 the Tribunal on the same day delivered the following:

O R D E R (ORAL)**By Hon'ble Mr.Ashish Kalia, Judicial Member**

When the matter came up for consideration today, learned counsel for the applicant prays for closing the Original Application as this matter has become infructuous. Hence the Original Application is closed as infructuous. No costs.

2. In view of the above order, M.A 180/862/2019 for accepting additional statement is also closed.

**(ASHISH KALIA)
JUDICIAL MEMBER**

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List of Annexures

Annexure A1 - True copy of the certificate of service of the applicant

Annexure A2 - True copy of the representation submitted by the applicant dated 17.3.1989

Annexure A3 - True copy of the letter No.AT2/III/3182/EKM dated 18.12.1990

Annexure A4 - True copy of the letter No.1140003/RSMB/DP/Pen-2 dated 16.7.2014

Annexure A5 - True copy of the letter No.D PDO/EKM/TS 1346/CB Ekm South dated 11.8.2014

Annexure A6 - True copy of the letter dated 15.8.2014 sent by the applicant to 1st respondent

Annexure A7 - True copy of the acknowledgment from the 4th respondent

Annexure A8 - True copy of the representation dated Nil sent by the applicant to the 2nd respondent

Annexure A9 - True copy of the letter No.D PDO/Ekm/Corr dated 9.2.2018

Annexure R1 - A true copy of Memo No.CAT-01/2019(MMS) dated 24.6.2019

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